IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 119
(IB)-104/ND/2021

IN THE MATTER OF:

Sakhsham Knowledge Services Pvt Ltd … Applicant

Vs.

NFX Digital Pvt Ltd … Respondent

Order under Section 9 of IBC.

Order delivered on 11.03.2021

Coram:
DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Applicant :
For the Respondent :

ORDER

Learned Counsel for the Corporate Debtor accepts notice, undertakes to file reply within two weeks, with copy in advance to the other side. Rejoinder within one week thereafter, with copy in advance to the other side.

List on 11.05.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

MUKESH